

श्री कृष्ण चन्द्र पन्त : सवाल मुझ से पूछा गया था, इसलिए मैं ने अपनी राय दी।

श्री आर०बी० बड़ै (सरगोन, : यह राष्ट्र-पति की जबादारी है।

12.42 hrs.

PAPERS LAID ON THE TABLE  
 (ANNUAL REPORT OF A I.I. M.S.)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D.P. CHATTOPADHAYAYA : On behalf of Shri Uma Shankar Dikshit—I beg to lay on the table a copy of the Annual Report of the All India Institute of Medical Sciences, New Delhi, for the year 1970-71, under section 19 of the All India, Institute of Medical Sciences Act, 1956. [Placed in Library See. No. LT-1147/71]

REPORT OF LAW COMMISSION

THE MINISTER OF LAW AND JUSTICE (SHRI H R. GOKHALE) : I beg to lay on the Table a copy of the Forty-sixth Report of the Law Commission on the Constitution (Twenty-fifth Amendment) Bill, 1971. [Placed in library. See No. LT-1148/71]

REVIEW AND ANNUAL REPORT OF  
 CENTRAL ROAD TRANSPORTS CORPORATION  
 LTD. CALCUTTA ETC.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I beg to lay on the Table—

- (1) (i) A copy each of the following papers (Hindi and English versions under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) Review by the Government on the working of the Central Road Transport Corporation Limited, Calcutta, for the year 1969-70.
- (b) Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1969-70 along with the Audited Accounts and the comments of

the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1149/71.]

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above papers

[Placed in Library. See. No. LT-1150/71].

- (2) A copy of the Annual Accounts of the Bombay Port Trust for the year 1969-70 (Hindi & English versions) and the Audit Report thereon.

[Placed in library. See No. LT-1151/71].

- (3) A copy of the Calcutta Tramways Company (Taking over of Management) Amendment Act, 1971 (Hindi and English versions) (President's Act No. 6 of 1971) published in Gazette of India dated the 28th August, 1971, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1971. [Placed in library. See No. LT-1152/71]

- (4) (i) A copy of the Punjab Tourist vehicles (Chandigarh First Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. 12438-HII (4) 70/29748 in Chandigarh Administration Gazette dated the 9th December, 1970, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-1153/71]

ACCOTNTS OF D.D.A.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL : I beg to lay on the Table a copy of the Certified Accounts of the Delhi Development Authority for the year 1968-69 (Hindi and English versions together with the Audit Report thereon)